

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/31939/2025 ARBP/79/2025	DARSHAN SURYA SAHU VS SANDEEP DASH	ABINASH BARIK VS	// (//
2	D-BLAPL/26217/2025 BLAPL/9041/2025	RAJESH KUMAR SAHOO @ ALOK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KHAMAR /300 /2025 S.D.J.M.,PALLAHARA(Anugul) GR/0000548/2025
3	D-BLAPL/26219/2025 BLAPL/9042/2025	SANJIB BHESARA VS STATE OF ODISHA	AMITAV TRIPATHY VS	UDITNAGAR /104 /2025 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000017/2025
4	D-BLAPL/26224/2025 BLAPL/9043/2025	MANTU MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /39 /2025 CIVIL JUDGE (J.D.)-CUM-J.M.F.C.,TARA GR/0000040/2025
5	D-BLAPL/26241/2025 BLAPL/9044/2025	KEDARNATH PATRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	//0 C.J.M.,KEONJHAR(Kendujhar) 2(B)CC/0000058/2025
6	D-BLAPL/26243/2025 BLAPL/9045/2025	BADAL RAUTA @ BADAL ROUTH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000268/2025
7	D-BLAPL/26246/2025 BLAPL/9046/2025	DEEPAK SINGRAHA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000031/2025
8	D-BLAPL/26256/2025 BLAPL/9047/2025	JASHODA BEHERA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000243/2025
9	D-BLAPL/26265/2025 BLAPL/9048/2025	NIKHIL K VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /238 /2025 A.D.J.,BALLIGUDA(Kandhamal) Spl/0000138/2025
10	D-BLAPL/26268/2025 BLAPL/9049/2025	RAKESH C VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /238 /2025 A.D.J.,BALLIGUDA(Kandhamal) Spl/0000138/2025
11	D-BLAPL/26272/2025 BLAPL/9050/2025	RAHUL KC VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /238 /2025 A.D.J.,BALLIGUDA(Kandhamal) Spl/0000138/2025

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12	D-BLAPL/25309/2025 BLAPL/9051/2025	MAHESH DAS @ MANTU VS STATE OF ODISHA	SEVATI SOREN VS	JAIPATNA /34 /2025 SPECIAL JUDGE, DHARMAGARH(Kalah) Spl/0000049/2025
13	D-BLAPL/25486/2025 BLAPL/9052/2025	RAJAN NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /69 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000040/2025
14	D-BLAPL/25860/2025 BLAPL/9053/2025	ASHOK BARIK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /667 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001808/2025
15	D-BLAPL/26381/2025 BLAPL/9054/2025	KRUSHNA CHANDRA SETHY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /318 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000358/2025
16	D-BLAPL/25958/2025 BLAPL/9055/2025	KAJU BHOI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /467 /2023 A.D.J.,BARGARH(Bargarh) CT/0000149/2023
17	D-BLAPL/26125/2025 BLAPL/9056/2025	SUDARSAN @ SUDARSHAN BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /39 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000121/2025
18	D-BLAPL/26434/2025 BLAPL/9057/2025	DEEPAK MAHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000008/2025
19	D-BLAPL/26137/2025 BLAPL/9058/2025	LALU GANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000073/2025
20	D-BLAPL/26140/2025 BLAPL/9059/2025	SURAJ MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /378 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000457/2025
21	D-BLAPL/26141/2025 BLAPL/9060/2025	FIROJ KHAN @ KOYES VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// A.D.J.,JALESWAR(Baleshwar) Spl/0000013/2025
22	D-BLAPL/26149/2025 BLAPL/9061/2025	PRAVAT KUMAR JENA VS STATE OF ODISHA	PRATIK NAYAK VS	BHARATPUR PS /329 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001023/2025
23	D-BLAPL/26184/2025	AKULA NAYAK	PRAKASH RANJAN BARIK	SURADA /166 /2025

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	BLAPL/9062/2025	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000322/2025
24	D-BLAPL/26152/2025 BLAPL/9063/2025	ISWAR MAHALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	Bamapada (Industrial Area) /5 /2024 J.M.F.C.,BALASORE(Baleshwar) CT/000010/2024
25	D-BLAPL/26186/2025 BLAPL/9064/2025	INDRAMANI SAMAL @ BABULI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BIRMITRAPUR /324 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000084/2025
26	D-BLAPL/26192/2025 BLAPL/9065/2025	KANISHK DAHIYA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000105/2025
27	D-BLAPL/26229/2025 BLAPL/9066/2025	BIJAYA KUMAR MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	S.P.(CID-CRL),CUTTACK /6 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000595/2025
28	D-BLAPL/26196/2025 BLAPL/9067/2025	TRILOCHAN BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KRUSHNA PRASAD /193 /2025 J.M.F.C.,PURI(Puri) GR/0000617/2025
29	D-BLAPL/26206/2025 BLAPL/9068/2025	KRISHNA SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /531 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0001870/2025
30	D-BLAPL/26209/2025 BLAPL/9069/2025	KALIA @ DASARATHA TANDIA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BAUNISUNI /15 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000035/2025
31	D-BLAPL/26233/2025 BLAPL/9070/2025	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.,BHUBANESWAR(Khordha) CT/0000850/2025
32	D-BLAPL/26107/2025 BLAPL/9071/2025	SARTIKA PALIA @ KARTIKA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /164 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000139/2024
33	D-BLAPL/26221/2025 BLAPL/9072/2025	BHUBAN KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /163 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0000463/2025
34	D-BLAPL/26222/2025 BLAPL/9073/2025	CHITRASEN BEHERA VS	PRAVASH CHANDRA JENA VS	LAXMISAGAR P.S. /647 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha)

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35	D-BLAPL/26225/2025 BLAPL/9074/2025	STATE OF ODISHA A. ANANDHA BABU VS	BIJAYA KUMAR RAGADA VS	CT/0001393/2024 KORAPUT GRPS /23 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000100/2025
36	D-BLAPL/26238/2025 BLAPL/9075/2025	STATE OF ODISHA PRADIP BARMAN VS	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
37	D-BLAPL/26240/2025 BLAPL/9076/2025	STATE OF ODISHA RANJAN DAS VS	JYOTIRMAYA SAHOO VS	2(A)CC/0000018/2025 KHALLIKOTE /654 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE
38	D-BLAPL/26306/2025 BLAPL/9077/2025	STATE OF ODISHA SRIDHAR PRADHAN @ SHYAM PRADHAN @ SHAM VS	PUSPAMITRA MOHAPATRA VS	GR/0001773/2025 CUTTACK SADAR /54 /2024 1ST A.D.J., CUTTACK(Cuttack)
39	D-BLAPL/19888/2025 BLAPL/9078/2025	STATE OF ODISHA SATYABAN BEHERA VS	BIJAYA KUMAR RAGADA VS	ST/0000148/2024 BARBIL /137 /2024 A.D.J.,CHAMPUA(Kendujhar)
40	D-BLAPL/23954/2025 BLAPL/9079/2025	STATE OF ODISHA RAMA @ JYOTIPRAKASH MALLIK VS	ASHOK KUMAR SAHOO VS	ST/0000065/2024 SALIPUR /245 /2025 J.M.F.C.,SALIPUR(Cuttack)
41	D-BLAPL/26315/2025 BLAPL/9080/2025	STATE OF ODISHA SUSHANT KOKATE VS	MD ZIAUL HAQUE VS	GR/0000240/2025 CHOUHWAR /485 /2025 J.M.F.C,CUTTACK(Cuttack)
42	D-BLAPL/25654/2025 BLAPL/9081/2025	STATE OF ODISHA LIPU @ GANGADHAR SAMAL VS	BASANTA KUMAR NAYAK VS	GR/0000787/2025 RANPUR /103 /2025 SPECIAL JUDGE (POCSO), NAYAGARH(Kalahandi)
43	D-BLAPL/25673/2025 BLAPL/9082/2025	STATE OF ODISHA SUSHANTA DHALASAMANTA VS	CHANDAN SAMANTARAY VS	Spl/0000023/2025 CHAULIAGANJA /27 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK
44	D-BLAPL/26320/2025 BLAPL/9083/2025	STATE OF ODISHA UMA MAJHI @ UMASHANKAR MAJHI VS	UMAKANTA BARIK VS	ST/0000035/2018 JAIPATNA /413 /2021 SPECIAL JUDGE, DHARMAGARH(Kalahandi)
45	D-BLAPL/25675/2025 BLAPL/9084/2025	STATE OF ODISHA DEBASISH KAR VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	Spl/0000005/2021 CHAULIAGANJA /27 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK

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46	D-BLAPL/25742/2025 BLAPL/9085/2025	HRUSIKESH SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /48 /2025 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dh CT/0000043/2025
47	D-BLAPL/25923/2025 BLAPL/9086/2025	SANTOSH KUMAR MALLICK @ SAPNESH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PAHALA /172 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000269/2025
48	D-BLAPL/26359/2025 BLAPL/9087/2025	GOBARDHANA HARIJAN VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000073/2025
49	D-BLAPL/26362/2025 BLAPL/9088/2025	JATIN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /90 /2022 A.D.J.,BALLIGUDA(Kandhamal) ST/0000033/2023
50	D-BLAPL/25935/2025 BLAPL/9089/2025	MAHESWATA @ MAHISMITA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /288 /2024 J.M.F.C,AUL(Kendrapara) GR/0000688/2024
51	D-BLAPL/26363/2025 BLAPL/9090/2025	BITU @ BISWAJIT DAS VS STATE OF ODISHA	BISWAJIT PASAYAT VS	COLLIERY /251 /2025 J.M.F.C,TALCHER(Anugul) GR/0000544/2025
52	D-BLAPL/25705/2025 BLAPL/9091/2025	SWAPNIL GORAKSH DHOKALE VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000072/2025
53	D-BLAPL/25706/2025 BLAPL/9092/2025	AZAZ SHAFIQ SHAIKH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000072/2025
54	D-BLAPL/26364/2025 BLAPL/9093/2025	SIBA @ SIBARAM BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KABISURYANAGAR (KODALA) /156 /20 A.D.J.,KODALA(Ganjam) ST/0000049/2022
55	D-BLAPL/26567/2025 BLAPL/9094/2025	JEEVANANDA HALDAR VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /169 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000091/2023
56	D-BLAPL/26570/2025 BLAPL/9095/2025	BHOLANATH BISWAS VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /443 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000046/2023
57	D-BLAPL/26572/2025	PRAMOD SHARMA	SARBESWAR SAHOO	//

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	BLAPL/9096/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000005/2025
58	D-BLAPL/26185/2025 BLAPL/9097/2025	DILU BEHERA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	TANGI (KHURDA) /273 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000201/2025
59	D-BLAPL/26573/2025 BLAPL/9098/2025	SANJAY SHARMA VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /323 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000209/2023
60	D-BLAPL/25921/2025 BLAPL/9099/2025	CHANDRA KANTA SABAR VS STATE OF ODISHA	ASHUTOSH PATTNAIK VS	KOKSARA /187 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000200/2025
61	D-BLAPL/26357/2025 BLAPL/9100/2025	BALABHADRA DAS VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /134 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000473/2025
62	D-BLAPL/26119/2025 BLAPL/9101/2025	SONALI MUKHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /380 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000688/2025
63	D-BLAPL/23941/2025 BLAPL/9102/2025	DADI @ DILU @ PRADEEP SAHOO @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHAULIAGANJA /29 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000041/2017
64	D-CMAPL/33849/2025 CMAPL/269/2025	BIBHUTI BHUSAN JENA VS PRAFULLA KUMAR JENA	SWARUP KUMAR PATNAIK VS	// (//
65	D-CMP/34492/2025 CMP/1346/2025	SK. NAIMUDDIN VS DEBASIS DWIVEDI	AJIT CHANDRA MOHAPATRA VS	// A.D.J.,SALIPUR(Cuttack) Fao/0000016/2025
66	D-CMP/34453/2025 CMP/1347/2025	MANA MOHAN BISWAL@MANARANJAN BISWAL VS HARIHAR BISWAL	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// CIVIL JUDGE(J.D.),NILAGIRI(Baleshwar) CS/0000020/2020
67	D-CMP/34441/2025 CMP/1348/2025	GYANANJALI MISHRA VS CHANDRAKANTI SWAIN	SUSANTA KUMAR BARAL VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000280/2018
68	D-CMP/34679/2025 CMP/1349/2025	SUSHIL KUMAR ROUT VS	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir)

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69	D-CMP/34216/2025 CMP/1350/2025	THE COLLECTOR, BOLANGIR MIRA BANERJEE VS GOURI BANERJEE	SHASHANKA SHEKHAR PATRA VS	CS/0000022/2018 // CIVIL JUDGE (SD),1ST COURT,CUTTACK
70	D-CMP/33177/2025 CMP/1351/2025	MAHANI SETHI VS GAGAN SETHI	SATYA RANJAN MOHAPATRA VS	CS/0000862/2021 // DIST.& SESSIONS JUDGE,JAJPUR(Jajapur)
71	D-CMP/32885/2025 CMP/1352/2025	NISHAMANI PRADHAN @ BALIARSINGH VS AKSHYA BALIARSINGH	SURENDRA KUMAR ROUT VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
72	D-CMP/35038/2025 CMP/1353/2025	GOPAL NAYAK VS DILLIP KUMAR MOHAPATRA	ARUN KUMAR MISHRA 2 VS	CS/0001467/2016 // CIVIL JUDGE (SD),2ND COURT,CUTTACK
73	D-CMP/34379/2025 CMP/1354/2025	MITRABHANU PADHAN VS MOHAN BAG	KIRTAN DANG VS	EC/0000003/2023 // CIVIL JUDGE (SD),BOLANGIR(Balangir)
74	D-CMP/34357/2025 CMP/1355/2025	LACHHMAN ROUT VS SHISHUDEB PATTNAIK	DHANANJAYA MUND VS	CS/0000121/2020 // CIVIL JUDGE(SD),JAIPATNA(Kalahandi)
75	D-CMP/34377/2025 CMP/1356/2025	SHANTILATA PARIDA VS SUSANTA KUMAR PARIDA	RAGHUNATH DASMOHAPATRA VS	CS/0000326/2023 // CIVIL JUDGE (SD),JAGATSINGHPUR(Jajapur)
76	D-CONTC/34078/2025 CONTC/4038/2025	BALARAM SAMAL VS BIBHUTI BHUSAN BEHERA, DY DIRECTOR OF CHEMICAL ANALYSIS,JAJPUR ROAD	ADV VS	// // ()
77	D-CONTC/34089/2025 CONTC/4039/2025	DUKHISHYAM SAHOO VS DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT OF REVENUE AND D.M,ODISHA	ADV. VS	// // ()
78	D-CONTC/30225/2025 CONTC/4040/2025	HRUDAYANANDA BARIK VS SACHIN R. YADAV,IAS	ADV. VS	// // ()
79	D-CONTC/33944/2025 CONTC/4041/2025	SANGRAM KISHORE SAHOO VS MANSI NIMBHAL,IAS	ADV. VS	// // ()

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80	D-CONTC/32229/2025 CONTC/4042/2025	PRAVAT KUMAR SAHOO VS PARUL PATAWARI, DIRECTOR,DEPT. OF SSED,ODISHA	ADV. VS	// 0 //
81	D-CONTC/33564/2025 CONTC/4043/2025	BASUDEV SAHOO VS RAM PARKASH,COMMANDING OFFICER,SENA SEVA CORPS ABHILEKH,BANGALORE	GHASI RAM VERMA VS	// 0 //
82	D-CONTC/33569/2025 CONTC/4044/2025	BINOD KUMAR DAS VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// 0 //
83	D-CONTC/33671/2025 CONTC/4045/2025	BHASKAR CHANDRA KHUNTIA VS BASANTA KUMAR NAYAK,DEO,BALASORE	ADV. VS	// 0 //
84	D-CONTC/34102/2025 CONTC/4046/2025	GOURANG PADHI VS ARAVIND AGRAWAL,COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// 0 //
85	D-CONTC/34104/2025 CONTC/4047/2025	SUBASH CHANDRA SUBUDHI VS ARAVIND AGRAWAL, COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// 0 //
86	D-CONTC/34106/2025 CONTC/4048/2025	KALI PRASAD PADHY VS AJAYA KUMAR PATRA,OES I	ADV VS	// 0 //
87	D-CONTC/34107/2025 CONTC/4049/2025	SHANTANU KUMAR DASH VS BIRENDRA KORKURA, IAS	ADV VS	// 0 //
88	D-CONTC/34116/2025 CONTC/4050/2025	SWAMI SHANKARANANDA GIRI VS JAGMOHAN MEENA,IPS	AMIT PRASAD BOSE VS	// 0 //
89	D-CRLA/26440/2025 CRLA/1016/2025	KUMUDA CHANDRA PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BALASORE VIGILANCE /57 /2016 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000004/2017
90	D-CRLA/25967/2025 CRLA/1017/2025	JAGABANDHU SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /240 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000015/2025
91	D-CRLA/26524/2025	P.KRISHNA RAO	BISWAJIT RANJAN TRIPATHY	KHURDA MODEL /276 /2020

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	CRLA/1018/2025	VS STATE OF ODISHA	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000377/2020
92	D-CRLA/24560/2025 CRLA/1019/2025	KANDARA NAIK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	HARICHANDANPUR /21 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000008/2023
93	D-CRLA/25033/2025 CRLA/1020/2025	RANJAN RANA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	TUSRA /62 /2025 1ST A.D.J.-CUM-PO,CHILDRENS COURT SC/0000005/2025
94	D-CRLA/25469/2025 CRLA/1021/2025	TANMAYA BEHERA VS STATE OF ODISHA	SHRADHANJALI SAHOO VS	NABARANGAPUR TOWN /24 /2023 SPECIAL JUDGE(POCSO), NABARANGP TR/0000002/2023
95	D-CRLA/25471/2025 CRLA/1022/2025	KUNU@DUSMANTA JENA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	JAJPUR SADAR /92 /2023 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000038/2023
96	D-CRLA/26376/2025 CRLA/1023/2025	INFORMANT VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	MALGODOWN /27 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000035/2025
97	D-CRLA/26608/2025 CRLA/1024/2025	RAMESH CHANDRA BEHERA@RAMESH BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	PURIGHAT /8 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000008/2025
98	D-CRLMA/25113/2025 CRLMA/121/2025	DIRECTORATE OF ENFORCEMENT, BBSR VS ARCHANA NAG@ARCHANA NAG	JANGYA PRAKASH PARIDA VS	NAYAPALLI P.S. /646 /2022 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRLMC(PMLA)/0000010/2022
99	D-CRLMA/25230/2025 CRLMA/122/2025	BICHITRANANDA PANDA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	NISCHINTAKOILI /207 /2024 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0001110/2024
100	D-CRLMA/25417/2025 CRLMA/123/2025	RAHUL PRATAP RAY VS STATE OF ODISHA	DIPTIREKHA NANDA VS	AUL /624 /2024 J.M.F.C.,AUL(Kendrapara) GR/0000989/2024
101	D-CRLMC/25416/2025 CRLMC/3420/2025	SUKANTA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	JATNI P.S. /74 /2012 J.M.F.C.,JATNI(Khordha) GR/0000202/2012
102	D-CRLMC/25620/2025 CRLMC/3421/2025	CHANCHAL KUMAR MUKHERJEE VS	AJIT KUMAR SINGH VS	/ /0 ()

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103	D-CRLMC/25909/2025 CRLMC/3422/2025	CENTRAL BUREAU OF INVESTIGATION JNANENDRA SAMAL VS STATE OF ODISHA	KASHINATH PATTANAİK VS	// / /0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000525/2022
104	D-CRLMC/25980/2025 CRLMC/3423/2025	ASHOK KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /118 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000281/2025
105	D-CRLMC/25985/2025 CRLMC/3424/2025	ASHUTOSH ROUTARAY @ ASUTOSH ROUTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /112 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000414/2025
106	D-CRLMC/26147/2025 CRLMC/3425/2025	PINKU SAHOO VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /62 /2017 ASST. SESSIONS JUDGE, ODAGAON(Na ST/0000043/2021
107	D-CRLMC/25988/2025 CRLMC/3426/2025	BYOMAJAN @ BYANJAN @ SAROJ KUMAR SUBUDHIRAY VS STATE OF ODISHA	ASHOK KUMAR JENA VS	DHENKANAL SADAR /334 /2010 C.J.M.,DHENKANAL(Dhenkanal) CT/0000159/2018
108	D-CRLMC/25989/2025 CRLMC/3427/2025	MD.ASIF VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 DISTRICT & SESIONS JUDGE,JEYPORE CRREV/0000004/2025
109	D-CRLMC/25990/2025 CRLMC/3428/2025	RAHISH KHAN VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	RAGHUNATHPALI /134 /2005 S.D.J.M.,PANPOSH(Sundargarh) GR/0001342/2005
110	D-CRLMC/25991/2025 CRLMC/3429/2025	MAHESH KUMAR SUNDARY @ MAHESH SUNDAR RAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh) MIS.CASE/0000070/2025
111	D-CRLMC/26227/2025 CRLMC/3430/2025	LAXMI ORAM VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	RAYAGADA TOWN /19 /2024 DIST.& SESSIONS JUDGE,RAYAGADA(I TR/0000014/2024
112	D-CRLMC/26234/2025 CRLMC/3431/2025	PRAKASH CHANDRA BISOYI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /137 /2018 J.M.F.C.,ASKA(Ganjam) GR/0000583/2018
113	D-CRLMC/26230/2025 CRLMC/3432/2025	RAKI MUKHI@ROCKY MUKHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /37 /2017 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000115/2018

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114	D-CRLMC/21829/2025 CRLMC/3433/2025	SUKDEB SUNA VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	BAREIPALI /172 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000061/2024
115	D-CRLMC/22219/2025 CRLMC/3434/2025	UMESH JHANKAR VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	MAHILA PS Sambalpur /5 /2019 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000197/2019
116	D-CRLMC/24998/2025 CRLMC/3435/2025	HARIS CHANDA PRUSTY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /308 /2014 ASST. SESSION JUDGE,NIMAPARA(Puri) GR/0000001/2015
117	D-CRLMC/22261/2025 CRLMC/3436/2025	SUDHALA SETHY @ SUDHALA KUMAAR SETHY VS STATE OF ODISHA	SRIKANTA PANDA VS	MAHILA P.S.(BBSR) /27 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000204/2024
118	D-CRLMC/26602/2025 CRLMC/3437/2025	JYOTIRMAY PRADHAN VS STATE OF ODISHA	ARYA TRIPATHY VS	LAXMISAGAR P.S. /429 /2025 () //
119	D-CRLMC/25007/2025 CRLMC/3438/2025	BIDYADHAR PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BOLAGARH P.S. /62 /2022 ASST. SESSIONS JUDGE(W.C.),KHURDA ST/0000084/2023
120	D-CRLMC/26378/2025 CRLMC/3439/2025	SAMEER BAGARTTI@SAMIR BAGARTI VS UNION OF INDIA (NCB)	SITIKANT MISHRA VS	NCB BHUBANESWAR /1 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000015/2024
121	D-CRLMC/25606/2025 CRLMC/3440/2025	KAILASH CHANDRA MOHAPATRA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI TOWN /21 /2003 S.D.J.M.,PURI(Puri) GR/0000132/2003
122	D-CRLMC/26504/2025 CRLMC/3441/2025	PITABASH @ PITABASA @ PITABAS PRADHAN VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	CUTTACK VIGILANCE /21 /2019 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000003/2023
123	D-CRLMC/26074/2025 CRLMC/3442/2025	KRUSHNA NAIK VS STATE OF ODISHA	BIPIN KUMAR NAYAK 2 VS	TARASINGI /48 /2013 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000189/2013
124	D-CRLMP/25783/2025 CRLMP/1106/2025	MANMOHAN MALIK VS STATE OF ODISHA	SATYABRATA DASH VS	/ /0 () //
125	D-CRLMP/25020/2025	KASHMIRI BIBI	PRAVASH CHANDRA JENA	MARINE PST TALCHUA /37 /2023

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	CRLMP/1107/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/26242/2025 CRLMP/1108/2025	JASMINE KHUNTIA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	/ /0 () //
127	D-CRLMP/26226/2025 CRLMP/1109/2025	JHUNA BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
128	D-CRLMP/25203/2025 CRLMP/1110/2025	ULLASH CHANDRA NAYAK VS STATE OF ODISHA	SUBASH CHANDRA ROUT VS	KENDRAPARA SADAR /241 /2024 () //
129	D-CRLMP/26264/2025 CRLMP/1111/2025	DEEPAK KUMAR JENA @ DIPAK VS STATE OF ODISHA	SATYABRATA DASH VS	CHANDAKA P.S. /261 /2025 () //
130	D-CRLREV/26496/2025 CRLREV/577/2025	PRADEEP KUMAR GUPTA VS SAROJ KUMAR SAHU	DINESH KUMAR PATRA VS	/ /0 A.D.J.,BARGARH(Bargarh) CRA/0000028/2024
131	D-CRLREV/26284/2025 CRLREV/578/2025	ALIVA@ALIBHA CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SUNDARGARH TOWN /172 /2024 ASST. SESSIONS JUDGE(WC),SUNDAR GR/0000731/2024
132	D-CRLREV/25507/2025 CRLREV/579/2025	SIBUN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /465 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CRA/0000067/2025
133	D-FAO/34133/2025 FAO/404/2025	STATE OF ODISHA VS RANJIT KUMAR BEURIA	SUMAN PATTNAIK,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000073/2019
134	D-FAO/34640/2025 FAO/405/2025	NIDHI JENA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000191/2018
135	D-FAO/34438/2025 FAO/406/2025	THE MANAGER, LEGAL M/S RELIANCE GENERAL INSURANCE CO.LTD.,MUMBAI VS DIPAK RANJAN MOHANTY	RIMJHIMBALA PATI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000010/2022
136	D-FAO/34617/2025 FAO/407/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.,GANJAM VS	GOPAL CHANDRA SAMANTARAY VS	// COMMNR. FOR EMPLOYEES COMPENS

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137	D-FAO/34636/2025 FAO/408/2025	NAMITA NAYAK RABINDRA PRADHAN VS UNION OF INDIA	KARUNAKAR DAS VS	EC/0000012/2010 // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000156/2018
138	D-FAO/32040/2025 FAO/409/2025	THE D.M. LEGAL, M/S. SHRI RAM GENERAL INSURANCE CO. LTD., RAJASTHAN VS SALAMA BIBI	GIRIJA PRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000197/2013
139	D-FAO/34708/2025 FAO/410/2025	MANJULA KALIA VS STATE OF ODISHA	SAIBRATA RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000727/2016
140	D-FAO/30082/2025 FAO/411/2025	NATIONAL INSURANCE COMPANY LTD.,BBSR VS PRAMITA MAITI	SUBRAT SATPATHY VS	// CEC CUM DIVISIONAL LABOUR COMM EC/0000001/2022
141	D-FAO/32951/2025 FAO/412/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS SISIR KUMAR JENA	RIMJHIMBALA PATI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000055/2016
142	D-ITA/21813/2025 ITA/23/2025	SHREE BALAJI ENGICONS LTD., JHARSUGUDA VS DEPUTY COMMISSIONER OF INCOME TAX,CENTRAL CIRCLE 1(1), SAMBALPUR	SASWAT KUMAR ACHARYA VS	// INCOME TAX APPEALATE TRIBUNAL,C ITA/0000013/2023
143	D-JCRLA/26260/2025 JCRLA/142/2025	GANESH SETH VS STATE OF ODISHA	ADV. VS	BARGARH /72 /2020 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000006/2020
144	D-JCRLA/26266/2025 JCRLA/143/2025	TRIPATI PRADHAN @ TIRUPATI PRADHAN VS STATE OF ODISHA	ADV. VS	PARLAKHEMUNDI /313 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000050/2024
145	D-MACA/33222/2025 MACA/1000/2025	MINATI PRADHAN VS SUBASH PRADHAN	PABITRA KUMAR NAYAK VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000024/2022
146	D-MACA/34299/2025 MACA/1001/2025	MAHADEV BERIHA VS JASBIR KAUR DHILLON	PRADEEP KUMAR MISHRA VS	// A.D.J.,DEOGARH(Debagarh) Mac/0000034/2025
147	D-MACA/28858/2025 MACA/997/2025	TAPAS KUMAR MOHANTY VS RAMESH SAHOO	SUBHASIS MOHAPATRA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000113/2021

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148	D-MACA/34751/2025 MACA/998/2025	MANAS PADHAN VS RAJ KISHORE MOHANTY	BISWAJIT MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000017/2021
149	D-MACA/32546/2025 MACA/999/2025	ORIENTAL INSURANCE CO.LTD. VS PUROSTTAMA MAJHI	G.P.DUTTA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000029/2022
150	D-MATA/34526/2025 MATA/333/2025	AMITAVA SAMAL VS SASMITA SAMAL	JANMEJAYA KATIKIA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000157/2013
151	D-MATA/34487/2025 MATA/334/2025	KAKOLI BOSE@BARDHAN VS SAMRAT KANISHKA BARDHAN	SIDDHARTHA SAMAL VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) CP/0000026/2022
152	D-MATA/34901/2025 MATA/335/2025	KANAKALATA BEHERA VS BASANTA KUMAR BEHERA	AMBIKA PRASAD MISHRA VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) CP/0000043/2020
153	D-MATA/34768/2025 MATA/336/2025	DIBAKAR DALEI VS LAXMIPRIYA DALEI	BIKRAM SENAPATI VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000009/2018
154	D-RPFAM/34461/2025 RPFAM/240/2025	BHABANI JAL VS BIRANCHI NARAYAN BAGH	AKSHAYA KUMAR SAHOO VS	// JUDGE, FAMILY COURT, DEOGARH(Deogarh) Crp/0000021/2024
155	D-RPFAM/34701/2025 RPFAM/241/2025	ROSHAN MISHRA VS SHWETA MAHAPATRA	RUDRA NARAYAN PARIJA VS	// JUDGE FAMILY COURT,BHUBANESWAR(Bhubaneswar) Crp/0000163/2019
156	D-RSA/33275/2025 RSA/432/2025	MURALIDHAR PRADHAN VS NIRANJAN PRADHAN	DWARIKA PRASAD MOHANTY VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000023/2023
157	D-RSA/33257/2025 RSA/433/2025	SALEKRAM JUAD VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// DISTRICT & SESSIONS JUDGE, BHAWANIPATNA(Bhawanipatna) RFA/0000031/2023
158	D-RSA/33355/2025 RSA/434/2025	KARTIKA JENA @ KARTIKA CHANDRA JENA VS KATA JENA	PRAFULLA KUMAR BISWAL VS	// A.D.J.,UDALA(Mayurbhanj) RFA/0000036/2025
159	D-RVWPET/33118/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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	RVWPET/204/2025	VS SUNAKAR JENA	VS	0 //
160	D-WA/19798/2025 WA/1474/2025	STATE OF ODISHA VS GURUDEV DIP	SASWAT DAS,A.G.A VS	// 0 //
161	D-WA/34235/2025 WA/1475/2025	STATE OF ODISHA VS LAXMIDHAR NAIK	AISHWARYA DASH,A.S.C VS	// 0 //
162	D-WA/29307/2025 WA/1476/2025	UNION OF INDIA VS SUMAN DASH	MILLON KUMAR,C.G.C VS	// 0 //
163	D-WP(C)/33784/2025 WP(C)/24107/2025	PADMA CHARAN BARIK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
164	D-WP(C)/34293/2025 WP(C)/24108/2025	CHAITANYA SAHU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
165	D-WP(C)/29183/2025 WP(C)/24109/2025	MAHANADI COALFIELDS LIMITED, SAMBALPUR VS THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1, SAMBALPUR	RUDRA PRASAD KAR VS	// 0 //
166	D-WP(C)/34304/2025 WP(C)/24110/2025	SARBESWAR BEHURA VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
167	D-WP(C)/34423/2025 WP(C)/24111/2025	KAILASH ROUT VS THE COLLECTOR, NAYAGARH	JNYANANANDA PANDA VS	// 0 //
168	D-WP(C)/34378/2025 WP(C)/24112/2025	PABITRA NAYAK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
169	D-WP(C)/34446/2025 WP(C)/24113/2025	BRAJENDRA KUMAR MISHRA VS CHIEF EXECUTIVE OFFICER, BALASORE BHADRAK CENTRAL CO OPERATIVE BANK LTD., BALASORE	JAJATI KESHARI KHUNTIA VS	// 0 //
170	D-WP(C)/34514/2025 WP(C)/24114/2025	SUBRAT KUMAR SAMANTRAY VS	DIPTI RANJAN SWAIN VS	// 0

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171	D-WP(C)/34489/2025 WP(C)/24115/2025	STATE OF ODISHA DHIREN CHANDRA GIRI VS	SAILABALA JENA VS	// // 0
172	D-WP(C)/34387/2025 WP(C)/24116/2025	STATE OF ODISHA RAJASHREE MOHAPATRA VS	KARUNAKAR RATH VS	// // 0
173	D-WP(C)/34749/2025 WP(C)/24117/2025	UNION OF INDIA PULIN KUMAR DASH VS	SOURAV DAS VS	// // 0
174	D-WP(C)/34523/2025 WP(C)/24118/2025	STATE OF ODISHA LADU KISHORE BEHERA VS	SHARMISTHA SAMAL VS	// // 0
175	D-WP(C)/34761/2025 WP(C)/24119/2025	STATE OF ODISHA AMIT KUMAR DIGAL VS	SOHAN MISHRA VS	// // 0
176	D-WP(C)/34411/2025 WP(C)/24120/2025	DEPT. HEALTH AND FAMILY WELFARE, BBSR PRAHALLAD GOUDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
177	D-WP(C)/33995/2025 WP(C)/24121/2025	STATE OF ODISHA CHITTA RANJAN PALEI VS	SANJAY KUMAR PATRA VS	// // 0
178	D-WP(C)/34429/2025 WP(C)/24122/2025	STATE OF ODISHA HRUSHIKESH DEHURY VS	ANIL KUMAR BEHERA VS	// // 0
179	D-WP(C)/33635/2025 WP(C)/24123/2025	STATE OF ODISHA UNION OF INDIA VS	BIBHUTI BHUSAN MISHRA VS	// // 0
180	D-WP(C)/33483/2025 WP(C)/24124/2025	DUSHMANTA KUMAR RATH PARESH CHANDRA GIRI VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
181	D-WP(C)/34256/2025 WP(C)/24125/2025	STATE OF ODISHA BIBHU RANJAN NAYAK VS	SRINIVAS MOHANTY VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/33605/2025 WP(C)/24126/2025	KASHINATH BEHERA VS THE STATE OF ORISSA	RAJIB LOCHAN PATTNAIK VS	// 0 //
183	D-WP(C)/34439/2025 WP(C)/24127/2025	PRITI PARAG VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
184	D-WP(C)/34600/2025 WP(C)/24128/2025	GURUBARI DAS VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
185	D-WP(C)/34345/2025 WP(C)/24129/2025	MAHAVEER DEGREE COLLEGE, PUINTALA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
186	D-WP(C)/34449/2025 WP(C)/24130/2025	BIJAYA KUMAR RAY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
187	D-WP(C)/34329/2025 WP(C)/24131/2025	RAMA KRISHNA BASTIA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
188	D-WP(C)/34367/2025 WP(C)/24132/2025	LAXMIDHAR MAHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
189	D-WP(C)/34871/2025 WP(C)/24133/2025	SUDAM CHARAN MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
190	D-WP(C)/33589/2025 WP(C)/24134/2025	BIJAY KUMAR PATTANAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
191	D-WP(C)/34548/2025 WP(C)/24135/2025	SRIRAM MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
192	D-WP(C)/34644/2025 WP(C)/24136/2025	THANA SUNDAR MEHER VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
193	D-WP(C)/34551/2025	TAPAN KUMAR BARIK	HIMANSHU SEKHAR PANDA	//

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	WP(C)/24137/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/34645/2025 WP(C)/24138/2025	ASHOK KUMAR MEHER VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
195	D-WP(C)/34866/2025 WP(C)/24139/2025	SARAT CHANDRA NAYAK VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	// 0 //
196	D-WP(C)/34358/2025 WP(C)/24140/2025	PABITRA NAYAK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
197	D-WP(C)/34907/2025 WP(C)/24141/2025	SASWAT DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
198	D-WP(C)/34559/2025 WP(C)/24142/2025	M/S. HOTEL CHANDRABHAGA, BALIA, BALASORE VS DEPUTY DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE COPORATION, BBSR	SOMANATH MISHRA VS	// 0 //
199	D-WP(C)/33428/2025 WP(C)/24143/2025	DR. SUBASH MOHAPATRA VS DHARMENDRA PRADHAN	VS	// 0 //
200	D-WP(C)/29507/2025 WP(C)/24144/2025	LAXMIDHAR PRAHARAJ VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
201	D-WP(C)/34264/2025 WP(C)/24145/2025	KSHIRODRA KUMAR BHOI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
202	D-WP(C)/34311/2025 WP(C)/24146/2025	NIRANJAN JENA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
203	D-WP(C)/34283/2025 WP(C)/24147/2025	RAMESWAR PADHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
204	D-WP(C)/34105/2025 WP(C)/24148/2025	M/S. GURPRIT SINGH CHAWLA, JHARSHUGUDA VS	ITISHREE TRIPATHY VS	// 0

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205	D-WP(C)/34856/2025 WP(C)/24149/2025	JOINT COMMISSIONER OF STATE TAX(APPEAL), CT AND GST SAMBALPUR PATITAPABANA COLLEGE OF NURSING, KHORDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0 //
206	D-WP(C)/34315/2025 WP(C)/24150/2025	DAYANIDHI MOHAPATRA VS SHRI JAGANNATH TEMPLE, PURI	KAIBALYA PANDA VS	// 0 //
207	D-WP(C)/27828/2025 WP(C)/24151/2025	SAPANI SETHY VS CHAIRMAN CUM MANAGING DIRECTOR, UNITED INDIA INSURANCE CO. LTD	ASHOK KUMAR RATH VS	// 0 //
208	D-WP(C)/30468/2025 WP(C)/24152/2025	USHARANI PRADHAN VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
209	D-WP(C)/34861/2025 WP(C)/24153/2025	PATITAPABANA COLLEGE OF NURSING, KHORDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
210	D-WP(C)/34614/2025 WP(C)/24154/2025	JEEBAN KISHORE MISHRA VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
211	D-WP(C)/34622/2025 WP(C)/24155/2025	OMM SAI ENTERPRISES, CUTTACK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// 0 //
212	D-WP(C)/34623/2025 WP(C)/24156/2025	GOBINDA CHANDRA SUNAMAJHI VS STATE OF ODISHA	KRISHNA MOHAPATRA VS	// 0 //
213	D-WP(C)/33812/2025 WP(C)/24157/2025	KAMALA SETHY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
214	D-WP(C)/33822/2025 WP(C)/24158/2025	PRASANTA PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
215	D-WP(C)/34948/2025 WP(C)/24159/2025	RAGHUNATH SAHU VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //

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216	D-WP(C)/33996/2025 WP(C)/24160/2025	DHARMENDRA MANIK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
217	D-WP(C)/34255/2025 WP(C)/24161/2025	GURU CHARAN BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
218	D-WP(C)/34450/2025 WP(C)/24162/2025	SANTOSINI ADHA VS UNION OF INDIA	PABITRA KUMAR NAYAK VS	// 0 //
219	D-WP(C)/34123/2025 WP(C)/24163/2025	TOFAN BHOI VS COLLECTOR PURI	SURYASNATH MOHAPATRA VS	// 0 //
220	D-WP(C)/34384/2025 WP(C)/24164/2025	IPSITA DEBATA VS SOURAV SUMAR SARANGI	SIDHARTH SHANKAR PADHY VS	// 0 //
221	D-WP(C)/34675/2025 WP(C)/24165/2025	SATYABRATA SAHOO VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
222	D-WP(C)/34468/2025 WP(C)/24166/2025	PRATIMA PATRA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
223	D-WP(C)/34668/2025 WP(C)/24167/2025	NITTYANANDA SAHU VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
224	D-WP(C)/34408/2025 WP(C)/24168/2025	SATYANANDA MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/34980/2025 WP(C)/24169/2025	UPENDRA BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	// 0 //
226	D-WP(C)/33400/2025 WP(C)/24170/2025	ADITYA DEV INFRATECH PVT. LTD., BBSR VS JOINT COMMISSIONER OF STATE TAX, BBSR II CIRCLE	SASWAT KUMAR ACHARYA VS	// 0 //
227	D-WP(C)/33144/2025	DESHAPRIYA DEBASIS PRADHAN	PRASANTA KUMAR SATAPATHY	//

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	WP(C)/24171/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/34470/2025 WP(C)/24172/2025	AJAY KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA MISHRA VS	// 0 //
229	D-WP(C)/34762/2025 WP(C)/24173/2025	M/S DURGA MADHAV AGENCY, GANJAM VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
230	D-WP(C)/34934/2025 WP(C)/24174/2025	SURYAKANTA SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
231	D-WP(C)/34791/2025 WP(C)/24175/2025	SHREE SHYAM FUELS,KALAHANDI VS THE COMMISSIONER , CGST, CX AND CUSTOMS,BBSR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
232	D-WP(C)/33958/2025 WP(C)/24176/2025	BIJAYALAXMI PAL VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
233	D-WP(C)/34935/2025 WP(C)/24177/2025	MUKESH THATOI VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
234	D-WP(C)/34985/2025 WP(C)/24178/2025	RASHMITA KUMARI DASH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
235	D-WP(C)/34910/2025 WP(C)/24179/2025	NITYANANDA INSTITUTE OF MEDICAL SCIENCE, BALASORE VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
236	D-WP(C)/34310/2025 WP(C)/24180/2025	M/S.PARADEEP PHOSPHATES LTD., BBSR VS UNION OF INDIA	MUKESH PANDA VS	// 0 //
237	D-WP(C)/34656/2025 WP(C)/24181/2025	SUKANTA BHUYAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
238	D-WP(C)/34342/2025 WP(C)/24182/2025	UMAKANTA SAHU VS	DR.PURUSOTTAM CHULI VS	// 0

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239	D-WP(C)/34651/2025 WP(C)/24183/2025	STATE OF ODISHA ACHYUTANANDA DAS VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// // ()
240	D-WP(C)/34655/2025 WP(C)/24184/2025	ACHYUTANANDA DAS VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// // ()
241	D-WP(C)/33280/2025 WP(C)/24185/2025	ASUTOSH MOHAPATRA VS SK.MANWAR ALLI	SOURAV SUMAN BHUYAN VS	// // ()
242	D-WP(C)/34973/2025 WP(C)/24186/2025	BANITA BEHERA VS THE BRANCH MANAGER, M/S. UCO, BERHAMPUR BRANCH, ODISHA	SUPRIYO RANJAN MAHAPATRA VS	// // ()
243	D-WP(C)/34172/2025 WP(C)/24187/2025	PRADEEP KUMAR MUDULI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // ()
244	D-WP(C)/34684/2025 WP(C)/24188/2025	MRUTYUNJAY DAS VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.,BBSR	BISWARANJAN DALAI VS	// // ()
245	D-WP(C)/34891/2025 WP(C)/24189/2025	M/S FERRO ALLOYS CORPORATION LTD, BHADRAK VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// // ()
246	D-WP(C)/34928/2025 WP(C)/24190/2025	SADHANA SENAPATI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// // ()
247	D-WP(C)/34280/2025 WP(C)/24191/2025	RIYA SINGH VS STATE BANK OF INDIA, BBSR	ARYA TRIPATHY VS	// // ()
248	D-WP(C)/34661/2025 WP(C)/24192/2025	BIPIN DHAL VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// // ()
249	D-WP(C)/34323/2025 WP(C)/24193/2025	DR.MANAS RANJAN NANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()

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250	D-WP(C)/34647/2025 WP(C)/24194/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
251	D-WP(C)/34648/2025 WP(C)/24195/2025	TR CHEMICALS LTD., SUNDERGARH VS BAJRANG METALLIC LTD., SUNDERGARH	SASWAT KUMAR ACHARYA VS	// 0 //
252	D-WP(C)/35010/2025 WP(C)/24196/2025	SAGARIKA SWAIN VS STATE OF ODISHA	GOKULANANDA PARIDA VS	// 0 //
253	D-WP(C)/34326/2025 WP(C)/24197/2025	DR.SATYANARAYAN SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
254	D-WP(C)/34356/2025 WP(C)/24198/2025	ARUN KUMAR MUNDRA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //
255	D-WP(C)/34933/2025 WP(C)/24199/2025	MAA BASTREN WSHG, SAINTALA, BOLANGIR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
256	D-WP(C)/34949/2025 WP(C)/24200/2025	SOURAV PUROHIT VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
257	D-WP(C)/35135/2025 WP(C)/24201/2025	M/S MAA TARINI RICE MILL, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
258	D-WP(C)/34637/2025 WP(C)/24202/2025	PRAKASHA KUMAR MAHAUTY VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// 0 //
259	D-WP(C)/35055/2025 WP(C)/24203/2025	KAUSHALYA BAI VS COLLECTOR, BARGARH	ADISHA MOHANTY VS	// 0 //
260	D-WP(C)/34099/2025 WP(C)/24204/2025	M/S. KRISHNA PRATAP SINGH, JHARSHU VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST SAMBALPUR	ITISHREE TRIPATHY VS	// 0 //
261	D-WP(C)/34714/2025	RAJ KISHORE PRADHAN	KISHORE KUMAR MISHRA	//

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	WP(C)/24205/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/34466/2025 WP(C)/24206/2025	SIBAPRIYA DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
263	D-WP(C)/33277/2025 WP(C)/24207/2025	ASUTOSH MOHAPATRA VS SK.MANWAR ALLI	SOURAV SUMAN BHUYAN VS	// 0 //
264	D-WP(C)/34457/2025 WP(C)/24208/2025	ALUMINUM MAZDOOR SANGHA, KENDRAPARA VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
265	D-WP(C)/34576/2025 WP(C)/24209/2025	RAHUL MOHANTY VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SATYABRATA MOHAPATRA VS	// 0 //
266	D-WP(C)/32118/2025 WP(C)/24210/2025	BASANT MANJARI PAHI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
267	D-WP(C)/34775/2025 WP(C)/24211/2025	SK MUNA VS UNION BANK OF INDIA,	DHANANJAYA MUND VS	// 0 //
268	D-WP(C)/34929/2025 WP(C)/24212/2025	M/S.MAA BHAGABATI INFRATECH, BBSR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
269	D-WP(C)/34366/2025 WP(C)/24213/2025	JAGADISH PANDA VS STATE OF ODISHA	MAMATA MISHRA VS	// 0 //
270	D-WP(C)/34786/2025 WP(C)/24214/2025	PRATIMA RATH VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
271	D-WP(C)/34659/2025 WP(C)/24215/2025	RUDRANARAYAN DASH VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
272	D-WP(C)/34476/2025 WP(C)/24216/2025	ANJUM KHAN VS	SAILABALA JENA VS	// 0

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273	D-WP(C)/34479/2025 WP(C)/24217/2025	STATE OF ODISHA SWARNALATA GARNAIK VS	SAILABALA JENA VS	// // 0
274	D-WP(C)/34890/2025 WP(C)/24218/2025	STATE OF ODISHA HIMANSHU SEKHAR NANDA VS	ADITYA NARAYAN RAY VS	// // 0
275	D-WP(C)/34931/2025 WP(C)/24219/2025	STATE OF ODISHA NARENDRA KUMAR MISHRA VS	SITANSU MOHAN SINGH VS	// // 0
276	D-WP(C)/34793/2025 WP(C)/24220/2025	STATE OF ODISHA BISWAMBHAR RATH VS	JUDHISTHIR SAHOO VS	// // 0
277	D-WP(C)/34660/2025 WP(C)/24221/2025	STATE OF ODISHA PRAMOD DEHURY @ PRAMOD KUMAR DEHURY VS	PRASANNA KUMAR RATH (1) VS	// // 0
278	D-WP(C)/34484/2025 WP(C)/24222/2025	STATE OF ODISHA BIJAYA LAXMI PATTANAIAK VS	SAILABALA JENA VS	// // 0
279	D-WP(C)/34691/2025 WP(C)/24223/2025	STATE OF ODISHA ARATABANDHU NAYAK VS	GOPINATH MISHRA VS	// // 0
280	D-WP(C)/34795/2025 WP(C)/24224/2025	COLLECTOR, JAGATSINGHPUR CHITTARANJAN SAHOO VS	JUDHISTHIR SAHOO VS	// // 0
281	D-WP(C)/34702/2025 WP(C)/24225/2025	STATE OF ODISHA BASANTI BEHERA VS	NIRANJAN LENKA VS	// // 0
282	D-WP(C)/34611/2025 WP(C)/24226/2025	STATE OF ODISHA NAGENDRA MOHANTY VS	DILLIP KUMAR RAY VS	// // 0
283	D-WP(C)/34705/2025 WP(C)/24227/2025	STATE OF ODISHA DR.PRABIR KESHARI PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/34695/2025 WP(C)/24228/2025	ANATHA CHANDRA PADHI VS CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, PURI	GOPINATH MISHRA VS	// () //
285	D-WP(C)/34669/2025 WP(C)/24229/2025	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// () //
286	D-WPCRL/26551/2025 WPCRL/124/2025	JHUNARANI BARIK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KAMARDA /69 /2025 () //
287	D-ABLAPL/26176/2025 ABLAPL/10217/2025	CHUNU KHAN @ CHUNA KHAN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NISCHINTAKOILI /83 /2018 () //
288	D-ABLAPL/26386/2025 ABLAPL/10218/2025	SK. SAUKAT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /485 /2017 () //
289	D-ABLAPL/26390/2025 ABLAPL/10219/2025	JYOTSNARANI PALAI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NIKIRAI /303 /2025 () //
290	D-ABLAPL/26200/2025 ABLAPL/10220/2025	SUKANT CHANDRA PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
291	D-ABLAPL/26299/2025 ABLAPL/10221/2025	PAPU NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /544 /2025 () //
292	D-ABLAPL/26399/2025 ABLAPL/10222/2025	SANDIP @ SANDEEPTA SAHANI VS STATE OF ODISHA	BIKASH KARNA VS	RAJNAGAR /245 /2025 () //
293	D-ABLAPL/26336/2025 ABLAPL/10223/2025	SUJIT KUMAR ASHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /194 /2025 () //
294	D-ABLAPL/26406/2025 ABLAPL/10224/2025	SK.ANIDUL RAHEMAN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /343 /2025 () //
295	D-ABLAPL/26410/2025	PRASANT KUMAR ROUT	JAYAKRISHNA MOHAPATRA	CHANDABALI /343 /2025

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	ABLAPL/10225/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/26338/2025 ABLAPL/10226/2025	LILABATI LENKA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KUDANAGARI /232 /2025 () //
297	D-ABLAPL/26412/2025 ABLAPL/10227/2025	BAIRAGI CHARAN NAYAK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /287 /2025 () //
298	D-ABLAPL/26414/2025 ABLAPL/10228/2025	DILIP KUMAR ROUT VS STATE OF ODISHA	MANAS RANJAN DHAL VS	/ /0 () //
299	D-ABLAPL/26204/2025 ABLAPL/10229/2025	JIBAN KUMAR MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
300	D-ABLAPL/26418/2025 ABLAPL/10230/2025	SABYASACHI BHOI @ SABYA BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /239 /2025 () //
301	D-ABLAPL/26208/2025 ABLAPL/10231/2025	SOURAV BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	SAHADEV KHUNTA /229 /2025 () //
302	D-ABLAPL/26210/2025 ABLAPL/10232/2025	SAROJINI PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHARATPUR PS /470 /2025 () //
303	D-ABLAPL/26213/2025 ABLAPL/10233/2025	DHANESWAR BEHERA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	SAHADEV KHUNTA /221 /2025 () //
304	D-ABLAPL/26421/2025 ABLAPL/10234/2025	BHAKTA PRASAD BEHERA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP /220 /2025 () //
305	D-ABLAPL/26429/2025 ABLAPL/10235/2025	CHINMAY KUMAR MISHRA @ CHINMAY MISHRA VS STATE OF ODISHA	GOKULANANDA PARIDA VS	BAISINGA /425 /2025 () //
306	D-ABLAPL/26343/2025 ABLAPL/10236/2025	DEBENDRA KUMAR PARIJA VS	ROHIT RANJAN RAY VS	BEGUNIA P.S. /208 /2025 ()

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307	D-ABLAPL/26441/2025 ABLAPL/10237/2025	STATE OF ODISHA PRAKASH LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KUDANAGARI /231 /2025 ()
308	D-ABLAPL/26215/2025 ABLAPL/10238/2025	DHUKAN DAS VS STATE OF ODISHA	DEBI PRASAD RAYCHAUDHURY VS	// BHADRESWAR /133 /2025 ()
309	D-ABLAPL/26345/2025 ABLAPL/10239/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// PIPLI /303 /2025 ()
310	D-ABLAPL/26216/2025 ABLAPL/10240/2025	HASAN SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// GOPALPUR /98 /2025 ()
311	D-ABLAPL/26218/2025 ABLAPL/10241/2025	HASAN SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// GOPALPUR /100 /2025 ()
312	D-ABLAPL/19573/2025 ABLAPL/10242/2025	AMIT LAKRA VS STATE OF ODISHA	SOMANATH NANDA VS	// RAJGANGPUR /167 /2025 ()
313	D-ABLAPL/26351/2025 ABLAPL/10243/2025	ROHIT NAIK VS STATE OF ODISHA	KASHINATH PATTANAIK VS	// BANTALA /308 /2025 ()
314	D-ABLAPL/26356/2025 ABLAPL/10244/2025	KARTIKA @ SATYANANDA BEHERA VS STATE OF ODISHA	JAGANNATH KAMILA VS	// / /0 J.M.F.C.,SORO(Baleshwar)
315	D-ABLAPL/26360/2025 ABLAPL/10245/2025	TULU @ RATNAKAR SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ICC/0000279/2024 BARANGA /445 /2025 ()
316	D-ABLAPL/25930/2025 ABLAPL/10246/2025	SWASTA BHANJAN PATRA @ SWASTHA BHAJAN PATRA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// CHANDAKA P.S. /274 /2025 ()
317	D-ABLAPL/24826/2025 ABLAPL/10247/2025	LAXMAN BEHERA @ LAKSHMAN BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// DASPALLA /233 /2025 ()

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318	D-ABLAPL/24832/2025 ABLAPL/10248/2025	NIRUPAMA PRADHAN VS STATE OF ODISHA	ANAND PRAKASH DAS VS	CRRI /157 /2025 () //
319	D-ABLAPL/26361/2025 ABLAPL/10249/2025	GITARANI NAYAK @ GITANJALI NAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	HARICHANDANPUR /130 /2025 () //
320	D-ABLAPL/25455/2025 ABLAPL/10250/2025	MD AKTAR @ MOHAMMAD VS STATE OF ODISHA	BHARAT JALLI VS	CUTTACK SADAR /528 /2025 () //
321	D-ABLAPL/26367/2025 ABLAPL/10251/2025	SUSHANTA KUMAR DEHURY @ SUSANTA KUMAR DEHURI VS STATE OF ODISHA	SAMAPIKA MISHRA VS	TURUMUNGA /178 /2025 () //
322	D-ABLAPL/25703/2025 ABLAPL/10252/2025	SAMBIT SUTAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP /158 /2025 () //
323	D-ABLAPL/26373/2025 ABLAPL/10253/2025	DEEPAK SINGH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BRAJARAJNAGAR /124 /2025 () //
324	D-ABLAPL/24214/2025 ABLAPL/10254/2025	PRAKASH BEHERA @ RAJU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BARAMBA /183 /2025 () //
325	D-ABLAPL/24217/2025 ABLAPL/10255/2025	JAYANTI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BARAMBA /183 /2025 () //
326	D-ABLAPL/26375/2025 ABLAPL/10256/2025	RAKESH KUMAR MESUA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BAREIPALI /123 /2025 () //
327	D-ABLAPL/25763/2025 ABLAPL/10257/2025	SUSAMA BARIK VS STATE OF ODISHA	ANUPAM DASH VS	SATYABADI /253 /2025 () //
328	D-ABLAPL/26379/2025 ABLAPL/10258/2025	RANJAN NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /263 /2025 () //
329	D-ABLAPL/25796/2025	GANDU MOHARANA	SARADA PRASAD DASH	GOP /13 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10259/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/25999/2025 ABLAPL/10260/2025	BHARAT CHANDRA SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BALANGA /175 /2025 () //
331	D-ABLAPL/26079/2025 ABLAPL/10261/2025	SK ZAFAR VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PURUNABAZAR /202 /2025 () //
332	D-ABLAPL/26120/2025 ABLAPL/10262/2025	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	TANGI /276 /2025 () //
333	D-ABLAPL/26228/2025 ABLAPL/10263/2025	SUSANTA KUMAR DAS @ BULU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /271 /2025 () //
334	D-ABLAPL/25605/2025 ABLAPL/10264/2025	BINODINI BHOI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	KUMBHARAPARA /366 /2025 () //
335	D-ABLAPL/26254/2025 ABLAPL/10265/2025	RUDRA PRASAD PANDEY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	GHATAGAON /290 /2025 () //
336	D-ABLAPL/25917/2025 ABLAPL/10266/2025	RUNU BEHERA VS STATE OF ODISHA(VIG.)	UMA SHANKAR PATEL VS	ROURKELA VIGILANCE /9 /2025 () //
337	D-ABLAPL/26100/2025 ABLAPL/10267/2025	RAMA NAHAK @ RAMA CH. NAHAK VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	ASKA /319 /2025 () //
338	D-ABLAPL/26255/2025 ABLAPL/10268/2025	SUBAL CHANDRA MISHRA VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /8 /2025 () //
339	D-ARBP(ICA)/34913/2025 ARBP(ICA)/2/2025	MAVERICK BULK MANAGEMENT SERVICES PVT. LTD. VS AUROGLOBAL COMTRADE PRIVATE LIMITED	ISHWAR MOHANTY VS	// () //